

**GOVERNMENT OF INDIA
SURFACE TRANSPORT
LOK SABHA**

UNSTARRED QUESTION NO:2414
ANSWERED ON:07.08.2000
HRA TO PORT AND DOCK WORKERS
PRABHAT KUMAR SAMANTARAY

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government have a proposal to pay House Rent Allowance to the Port and dock workers;
- (b) if so, the date from which the payment would be made;
- (c) whether the House Rent Allowance would be paid to them at revised rate from retrospective effect;
- (d) if so, the details thereof; and
- (e) the steps taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI HUKUMDEO NARAYAN YADAV)

- (a) Yes, Sir.
- (b) The payment would be made with effect from 1.1.1998.
- (c) Yes, Sir.
- (d) House Rent Allowance at revised rates would be paid to the Port and Dock Workers, with retrospective effect (1.1.1998), i.e. the date from which the settlement becomes effective.
- (e) An Agreement on the Wage Settlement of Class III & IV employees of Major Port Trusts and Dock Labour Boards has been signed by the Port Management and the five major Federations on 2.8.2000.